

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL  
BOMBAY BENCH, CAMP AT NAGPUR.

15

Original Application No.1284/92.

Shri S.M.Lote.

..... Applicant.

V/s.

Union of India & Ors.

..... Respondents.

Coram: Hon'ble Shri Justice M.S.Deshpande, Vice-Chairman,  
Hon'ble Shri N.K.Verma, Member(A).

Appearances:-

None present for the applicant.  
Respondents by Smt.Indira Bodade.

Oral Judgment:-

(Per Shri M.S.Deshpande, Vice-Chairman) Dt. 1.11.1993.

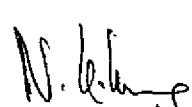
None present on behalf of the applicant.

Smt.Indira Bodade, counsel is present on behalf of the  
Respondents. The reply has been filed.

2. The applicant has retired in the year 1989.

The promotions which have been sought and for which  
deemed dates are being asked should have materialised  
prior to the retirement. The present application was  
filed on 11.3.1992 and was barred by time.

3. The application is dismissed as barred  
by time with no order as to costs.

  
( N.K.VERMA )  
MEMBER(A)

  
( M.S.DESHPANDE )  
VICE-CHAIRMAN

B.